

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 19 of 2014

Dated : 24th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co.
Of Orissa Ltd.**

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1
Mr. Rajkumar Mehta
Ms. Kamaljit Kaur for R.2**

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant.

Post the matter for further hearing on **19.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt